

SHRI P. VENKATASUBBAIAH :

I beg to lay on the Table :—

(2) A copy of the Recommendations of the Committee on Electronic Exports (Menon Committee) and decisions of Government thereon.

(3) A copy of the Common/Overlapping Recommendations of the Committee on Electronic Exports (Menon Committee) and the Review Committee on Electronics (Sondhi Committee) and decisions of Government thereon.

(4) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of papers mentioned at (1) and (2) and (3) above.

[Placed in Library See No. LT-2554/81].

ANNUAL REPORT AND REVIEW OF NATIONAL COOPERATIVE DAIRY FEDERATION OF INDIA NEW DELHI FOR 1979-80 WITH STATEMENT FOR DELAY

SHRI BALESHWAR RAM : On behalf of Shri R.V. Swaminathan,

I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Dairy Federation of India, New Delhi, for the year 1979-80 together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Dairy Federation of India, New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See. No. LT-2555/81]

ANNUAL REPORT AND REVIEW OF CENTRAL GOVERNMENT EMPLOYEES CONSUMER CO-OPERATIVE SOCIETY LTD., NEW DELHI FOR PERIOD ENDED 30-6-1980 WITH STATEMENT FOR DELAY AND NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 RE. INDIAN POLICE SERVICE RULES AND REGULATIONS, 1981

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Consumer Cooperative Society Limited, New Delhi for the year ended 30th June, 1980 together with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding review by the Government on the working of the Central Government Employees Consumer Cooperative Society Limited, New Delhi, for the year ended 30th June, 1980.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See. No. LT-2556/81]

(3) A copy each of the following notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act. 1951 :

(i) The Indian Police Service (Pay) Amendment Rules, 1981, published in Notifications No. GSR 395 in Gazette of India dated the 18th April, 1981.

(ii) The Indian Police Service (Fixation of Cadre Strength) First Amendment Regulations 1981, published in Notification No. GSR 396 in Gazette of India dated the 18th April, 1981.

(iii) The Indian Police Service (pay) Second Amendment Rules, 1981, published in Notifications No. GSR 397 in Gazette of India dated the 18th April, 1981.

(iv) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations 1981, published in Notifications No. GSR 398 in Gazette of India dated the 18th April, 1981.

(v) The Indian Police Service (Pay) Third Amendment Rules, 1981 published in Notification No. GSR 399 in Gazette of India dated the 18th April, 1981.

[Placed in Library. See No. LT-2557/81]